

the residents of the area were considered but it was not found possible to accede to their requests.

Irrigation Projects for small agriculturists in Gujarat

12. SHRI D. D. DESAI: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether any provision has been made for irrigation projects in the Gujarat State to help small agriculturists and farmers during Fifth Plan;

(b) if so, the nature of the provisions made; and

(c) which of the towns and districts in Gujarat State are likely to be benefited from the provisions?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI KEDAR NATH SINGH): (a) to (c). Minor Irrigation Programmes undertaken for small farmers are (i) Small Development Agency (SFDA) and (ii) Marginal Farmers and Agricultural Labourers Development Agency (MFAL). No separate plan-wise provision is made for different sectors under these schemes.

For the year 1974-75, the amounts provided under these schemes in different districts of Gujarat are as under:—

District	Programme	Amount (Rs. in Lakhs)
1. Sabarkantha	SFDA	16.00
2. Surat	SFDA	2.00
3. Junagadh	SFDA	20.30
4. Valsad	MFAL	1.95
5. Baroda	MFAL	5.65

Provision of Rs. 10 lakhs also exists in the budget of Gujarat Government

for 1974-75 for giving assistance for minor irrigation investments to small farmers under Drought Prone Area Programme.

Besides the above, the normal programme of major, medium and minor irrigation works will also benefit small farmers.

Indo-Bangladesh talks on River waters

13. SHRI VEKARIA:

SHRI D. P. JADEJA:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the recent talks with Bangladesh in regard to sharing of waters have not made any progress; and

(b) if so, the difficulties encountered in regard thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI KEDAR NATH SINGH): (a) There were no recent talks with Bangladesh in regard to sharing of waters.

(b) Does not arise.

Houses for Low-income Group people in Punjab

14. SHRI RAGHUNANDAN LAL BHATIA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) how many houses have been built for Low-income Group people in Punjab upto October, 1974;

(b) whether there is any scheme to build such houses in rural areas of Punjab, particularly in Amritsar; and

(c) if so, an outline thereof?